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Title: Motion regarding 30th and 31st Reports of Committee on Private Members' Bills and Resolutions (Motion Adopted).

MR. DEPUTY-SPEAKER: Now, Private Members' Business. Prof. Saugata Roy.

प्रो. सौगत रौ (दमदम): उपाध्यक्ष मण्डोदय, मैं प्रस्ताव करता हूँ:-

"कि यह सभा क्रमशः 27 फरवरी और 6 मार्च को सभा में प्रस्तुत गैर-सरकारी शदस्यों के विधेयकों तथा संकल्पों संबंधी समिति के 30वें और 31वें प्रतिवेदनों से इस उपांतरण के अध्याधीन सहमत है कि संकल्पों के लिए समय के नियतन के संबंध में 30वें प्रतिवेदन के पैरा 6 और पैरा 7 के उप-पैरा (चार) का लोप किया जाए।"

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Thirtieth and Thirty-first Reports of the Committee on Private Members' Bills and Resolutions presented to the House on 27 February and 6 March, 2013, respectively, subject to modifications that para 6 and sub-para (iv) of para 7 of the Thirtieth Report relating to allocation of time to resolutions, be omitted. "

The motion was adopted.
